32

	1 94 1851 - 187	-	States		,	•	,		•	Number of villages electrified as on 31-5-1971	Percentage of Villages electrified
J.	Andhra Pradesh	•				•/	,			. 8,094	29.5
2.	Assam .							•	•	684	2.6
3,	Bihar .		•			•.				8,102	12.0
4,	Gujarat .								•	3,995	21.0
5.	Haryana .								٠	6,669	100.00
6,	Himachal Pradesh	ı.							.	3,883	29.7
7.	Jammu and Kash	mir						. 4	· •	685	10.1
8.	Kerala .							- N. W.	· Ñ,	1,199	76.3
9.	Madhya Pradesh					•			1	7,076	10.0
10.	Maharashtra							,	٠,	12,347	34.0
11.	Mysore .					.:				8,374	31.7
12.	Nagaland .		•				٠.			75	9.3
13.	Orisse .									1,261	2.7
14.	Punjab									6,209	51 • 4
15.	Rajasthan .									3,112	9.6
16.	Tamil Nadu .									11,346	80.7
17,	Uttar Pradesh									20,840	18-4
18.	West Bengal .	á	•							2,979	7.8
		•			TOTAL (STATES)			res)	. –	1,06,930	18.8
19.	Union Territories			•	٠	·.		• .	. –	1,121	10.5
_					Тота	ь (At	L-Ini	OIA)		1,08,051	19.04

PRODUCTION OF COTTON SEED

•302. DR. B. N. ANTANI: SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVE-LOPMENT/ ग्रौद्योगिक विकास

pleased to state:

- (;i) the State-wise quantity of cotton seed produced in the country during the last three years;
- (b) the State-wise quantity of cotton seed crushed for extraction of cotton-seed oil; and
- (c) the steps proposed to be taken by Government to increase the quantity of cotton-seed crushing?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/

ग्रौद्योगिक विकास मंत्री

(SHRI MOINUL HAQUE CHOUDHURY): (a) to (() Statements I 8c II are laid on the Table of the House. *See* Appendix LXXVII Annexure No. 43.]

FOREIGN COLLABORATION **AGREEMENTS**

*303. SHRI ARJUN ARORA: DR. SALIG RAM. **RAJENDRA** SHRI **PRATAP** SINHA:

SHRI KRISHAN KANT: Will Minister of INDUSTRIAL the DEVELOPMENT/

स्रौद्योगिक विकास मंत्री

be pleased to state:

- (a) whether Government have recently undertaken any study of the restrictive clauses of the foreign collaboration agreements: and
 - (b) if so, what are the findings thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT

/श्रौद्योगिक विकास मंत्री

(SHRI MOINUL HAQUE CHOUDHURY): (a) No, Sir. Although no regular study of the restrictive clauses in the foreign collaboration agreements as such has recently been

undertaken by the Government, the individual collaboration agreements, when they are received for approval by the Government, are scrutinised by it, with a view, amongst other things, to eliminating as far as possible, the restrictive clauses in these agreements.

(b) Does not arise.

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REPRESENTATION FROM TRAIN **EXAMINERS**

*304. SHRI THILLAI VII.LALAN: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

- (a) whether Government have recently received any representation from Train Examiners regarding their service conditions and pay-scales;
- (b) if so, what are the details of their grievances and the remedial measures taken by Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY

RAILWAYS/रल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI OURESHI):

(a) and (b) Yes, Sir. The Train Examiners promoted to scale Rs. 180—240 after 1-4.19*56 have represented that they should be allowed (he scale of Rs. 205—280 as pe allowed (ne scale of Rs. 205—280 as given to those promoted on or before 1-4-66, and that the difference in respect of the scale of pay between the prc-1-4-66 promotees and post-1-4-66 promotees should be removed. Government have referred their case to the Third Pay Commission for their consideration and the recommendations of the Pay Commission have to be awaited. Commission have to be awaited.

*305. [Transferred to the llth August] 1971.]

DEMANDS OF NATIONAL FEDERATION OF RAILWAY PORTERS AND VENDORS

*306. SHRI N. K. KRISHNAN: Will the Minister of RAILWAYS/ मंत्री" be pleased to state:

- (a) whether it is a fact that a deputation of the National Federation of Railway Por ters and Vendors met the Prime Minister during the last week of June, 1971 and submitted a memorandum;
 - (to) if so, what were their demands;
- (c) what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY RAILWAYS; रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURE-SHI): (a) Not to the knowledge of this Ministry, Sir. (b) and (c) Do not arise. L/J(D)5R SS-3

BUREAU OF INDUSTRIAL COSTS AND **PRICES**

to Questions

*307. SHRI RAJENDRA PRATAP SINHA:

> DR. SALIG RAM: SHRI KRISHAN KANT: SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMENT/ ग्रीद्योगिक विकास मंत्री be pleased to state:

- (a) the number of studies that have been completed by the Bureau of Industrial Costs and Prices so far; and
- (b) what are the details thereof and whether their recommendations have been ac-cepted by Government?

THE MINISTER OF **INDUSTRIAL**

DEVELOPMENT/ग्रोद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY): (a) The Bureau has completed studies on two products, namely coal and agricultural tractors.

to) The reports on the above have been submitted by the Bureau to the Government and these are under consideration of the Ministries concerned.

सिचाई के ग्रधीन ग्रतिरक्त भूमि

* 308. श्री जगदम्बी प्रसाद यादव : श्री सुन्दर सिंह भंडारी श्री लाल ग्राडवाणी :

श्री ना० कु० शेजवलकर:

क्या सिचाई ग्रौर विद्युत मंत्री यह बताने की कपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय जल तथा विद्यत ग्रायोग के ग्रनसार 1981 में सौलह करोड टन खाद्यास के अपेक्षित उत्पादन के लिये ग्रागामी सात वर्षों में 2.9 करोड़ भमि में सिचाई करना ग्रतिरिक्त एकड ग्रावश्यक होगा ग्रीर इस परियोजना के लिये 2350 करोड़ रुपये की आवश्यकता होगी ।